

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 222- CP 2 of 2020
With
ITEM No 223- IA/21(AHM) 2021

Order under Section 241-242

IN THE MATTER OF:

Anil Shankarlal Patel & Ors
V/s
Magic Creation Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Viral Shah, Adv.
	: Mr.Jaimin Dave, Adv. a/w. Ms. Hirva Dave, Adv. in CP 2 of 2020
For the Respondent	: Mr. Viral Shah, Adv. in CP 2 of 2020
	: Mr.Jaimin Dave, Adv. a/w. Ms. Hirva Dave, Adv. In IA 21 of 2021

ORDER

Pleadings are complete.

Matter stands adjourned to 11.05.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)